

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3236
ANSWERED ON:30.11.2010
UNLOADING OPERATIONS IN FCI
Karunakaran Shri P.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Direct Payment System labourers in the Food Corporation of India do not undertake unloading of foodgrain wagons on holidays;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken to resolve this issue?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): The Direct Payment System (DPS) labourers are undertaking unloading of foodgrain wagons on holidays, with the exception of workers of Kerala Region.
- (b): Due to decrease in Overtime Allowance (OTA) rates the workers in Kerala Region are not working on holidays.
- (c): An Industrial Dispute is pending before National Industrial Tribunal (NIT), Mumbai on the OTA issue, whereas the case of recovery of demurrage charges from erring workers due to their non-attendance on Sundays & holidays is pending before Central Government Industrial Tribunal (CGIT), Ernakulam. Hence both the matters are sub-judice.